

SPECIAL BENCH
COURT - II

O-231

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/506(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	IL & FS INFRASTRUCTURE DEBT FUND VS WILLIAMSON MAGOR & CO. LTD.
UNDER SECTION	SEC. 71(10)

Appearance (via video conferencing/physically)

Ms. Ramya Hariharan, Adv.] For the Petitioners
Ms. Asmita Rakhecha, Adv.]
Mr. Soumyajit Saha, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **21.05.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)